

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UN-STARRED QUESTION NO. 3509**  
TO BE ANSWERED ON 21.03.2025

**CHILD CARE INSTITUTIONS**

3509. Shri Haribhai Patel :  
Shri Raju Bista :

Will the Minister of Women and Child Development be pleased to state:

- (a) whether the Government has recently increased support for Child Care Institutions (CCIs) under the Mission Vatsalya scheme and if so, the details of the support provided during FY 2023-24, State-wise;
- (b) whether there have been any enhancements in non-institutional care services for children in need of care and protection and if so, the number of children supported under these services;
- (c) whether the Government has established any new District Child Protection Units or Child Welfare Committees as part of Mission Vatsalya and if so, the details of these establishments State-wise;
- (d) whether there are any specific initiatives aimed at improving educational and vocational training opportunities for children in CCIs, if so, the details thereof;
- (e) whether the Government anticipates that these efforts will lead to improved outcomes for children in care and if so, the details thereof along with the manner in which it will be measured; and
- (f) the details of the support provided under Mission Vatsalya in the district of Darjeeling and Kalimpong since its inception?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)

(a): Ministry of Women and Child Development is implementing a Centrally Sponsored Scheme namely 'Mission Vatsalya', through the State/ UT Governments on predefined cost sharing basis between the Central and the State Governments to deliver services for children in difficult circumstances which includes institutional care and non-institutional care services. The Child Care Institutions (CCIs) established under the Mission Vatsalya scheme support, *inter-alia*, age-appropriate education, access to vocational training, recreation, health care, counselling etc. State-wise funds released under Mission Vatsalya Scheme during the year 2023-24 and number of CCIs supported under the scheme during the year 2023-24 is at **Annexure-I**.

(b) : Non-Institutional Care support is provided by way of sponsorship, foster care and after care to children in need of care and protection. The number of children approved under Mission Vatsalya Scheme during the financial years 2022-23, 2023-24 and 2024-25 is as under :

<b>Financial Year</b>	<b>Number of approved children</b>
2022-23	62,675
2023-24	1,21,861
2024-25	1,70,895

(c) : Section 106 of Juvenile Justice (Care and Protection of Children) Act, 2015 provides that every State Government shall constitute a Child Protection Unit for every District, consisting of such officers and other employees as may be appointed by that Government, to take up matters relating to children with a view to ensure the implementation of this Act, including the establishment and maintenance of institutions under this Act, notification of competent authorities in relation to the children and their rehabilitation and co-ordination with various official and non-official agencies concerned and to discharge such other functions as may be prescribed.

Further, Section 27 (i) of Juvenile Justice (Care and Protection of Children) Act, 2015 provides that the State Government shall by notification in the Official Gazette constitute for every district, one or more Child Welfare Committees for exercising the powers and to discharge the duties conferred on such Committees in relation to children in need of care and protection under this Act and ensure that induction training and sensitisation of all members of the committee is provided within two months from the date of notification.

Details of State-wise District Child Protection Units and Child Welfare Committees supported under Mission Vatsalya during FY 2023-24 are at **Annexure-II**.

(d): The Child Care Institutions (CCIs) established under the Mission Vatsalya scheme support, *inter-alia*, age-appropriate education, access to vocational training, recreation, health care, counselling etc.

(e): The improved outcome can be envisaged based on the statutory and service delivery structures created under Mission Vatsalya Scheme, utilization of funds, beneficiaries supported under the scheme, presence of structures at State and District level namely, State Child Protection Society (SCPS), State Adoption Resource Agency (SARA), Child Welfare Committee (CWC), Juvenile Justice Board (JJB), District Child Protection Unit (DCPU) and Child Care Institution (CCI).

(f): An amount of Rs.119.14 crore has been released under Mission Vatsalya Scheme to the State of West Bengal including the district of Darjeeling and Kalimpong during the financial years 2022-23, 2023-24 and 2024-25 (till date).

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**ANNEXURE-I**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO.3509 FOR ANSWER ON 21.03.2025 BY SHRI HARIBHAI PATEL AND SHRI RAJU BISTA REGARDING CHILD CARE INSTITUTIONS**

**STATE-WISE FUNDS RELEASED UNDER MISSION VATSALYA SCHEME DURING THE YEAR 2023-24 AND NUMBER OF CCIs SUPPORTED UNDER THE SCHEME DURING THE YEAR 2023-24**

<b>Sl. No.</b>	<b>Name of the State/UTs</b>	<b>Amount released (Rs. in lakhs)</b>	<b>Number of CCIs</b>
1	Andhra Pradesh	2500.76	98
2	Arunachal Pradesh	2435.38	11
3	Assam	5966.27	60
4	Bihar	6518.02	89
5	Chhattisgarh	4465.94	85
6	Goa	0	25
7	Gujarat	4710.23	76
8	Haryana	1616.98	31
9	Himachal Pradesh	2115.30	31
10	Jammu & Kashmir	4364.48	55
11	Jharkhand	3765.91	49
12	Karnataka	9093.83	154
13	Kerala	2227.19	45
14	Madhya Pradesh	6084.94	101
15	Maharashtra	9537.68	107
16	Manipur	2923.85	86
17	Meghalaya	3127.99	54
18	Mizoram	5309.45	60
19	Nagaland	2928.28	44
20	Orissa	6028.17	135
21	Punjab	1543.98	27
22	Rajasthan	4283.88	141
23	Sikkim	579.74	23
24	Tamil Nadu	12869.99	320
25	Telangana	3998.02	63
26	Tripura	3209.03	31
27	Uttar Pradesh	10356.62	108
28	Uttarakhand	3263.37	36
29	West Bengal	5742.44	207
30	Andaman & Nicobar Islands	268.01	10
31	Chandigarh	582.85	9
32	Dadra & Nagar Haveli and Daman & Diu	319.34	4
33	Delhi	388.77	39
34	Lakshadweep	35.66	0
35	Ladakh	438.89	7
36	Puducherry	566.87	29
<b>Total</b>		<b>134168.11</b>	<b>2450</b>

**ANNEXURE-II**

**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO.3509 FOR ANSWER ON 21.03.2025 BY SHRI HARIBHAI PATEL AND SHRI RAJU BISTA REGARDING CHILD CARE INSTITUTIONS**

**STATE-WISE NUMBER OF DISTRICT CHILD PROTECTION UNITs (DCPU) AND CHILD WELFARE COMMITTEE's (CWC) SUPPORTED UNDER MISSION VATSALYA SCHEME IN FY 2023-24**

<b>S. No.</b>	<b>States/UTs</b>	<b>No. of DCPU</b>	<b>No. of CWC</b>
1	Andhra Pradesh	26	26
2	Arunachal Pradesh	25	26
3	Assam	33	33
4	Bihar	38	38
5	Chhattisgarh	33	33
6	Goa	2	2
7	Gujarat	33	33
8	Haryana	22	22
9	Himachal Pradesh	12	12
10	Jammu and Kashmir	20	20
11	Jharkhand	24	24
12	Karnataka	31	39
13	Kerala	14	14
14	Madhya Pradesh	51	51
15	Maharashtra	36	39
16	Manipur	16	16
17	Meghalaya	12	12
18	Mizoram	11	11
19	Nagaland	16	16
20	Orissa	30	31
21	Punjab	23	23
22	Rajasthan	33	33
23	Sikkim	6	6
24	Tamil Nadu	38	40
25	Telangana	33	36
26	Tripura	8	8
27	Uttar Pradesh	75	75
28	Uttarakhand	13	13
29	West Bengal	23	25
30	Andaman & Nicobar Islands	3	3
31	Chandigarh	1	1
32	Dadra & Nagar Haveli and Daman & Diu	3	3
33	Ladakh	2	2
34	Lakshadweep	1	1
35	Delhi	11	10
36	Puducherry	4	4
	<b>Total</b>	<b>762</b>	<b>781</b>

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